## E ITR-1

## INDIAN INCOME TAX RETURN

[For Individuals having Income from Salary/ Pension/ family pension and Interest]

(Please see rule 12 of the Income-tax Rules,1962)
(Also see attached instructions)

	As	sess	men	t Ye	ar	
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	Fire	st nan	ne	I	Middle n	ame			La	st name				PA	V					
N														1					1 1	
PERSONAL INFORMATION	Flat	t/Doo	r/Block No	O .			Name Of Pi	remis	es/Bu	uilding/Vill	age			Dat		Birth (	(DD/I	MM/YY	YYY)	
FOR	Roa	ıd/Str	eet/Post O	Office			Area/Locali	itv						Emi	nlove	er Cat	egor	y (Tick	(c) 🗹	
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RSC	101	VII/CI	ty/District				State				ouc I	i i			(Tick				_	ļ
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FILING STATUS			l, enter Re		and Date	of filin	g original	Ì	Î	1 1 1		1 1	ĺ	ĺ				/	/	
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				· · · · ·	er the He		ries'(Salary							1				-,		
•							er Sources'													
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		b	Interest						2b											
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)UC	4	Dedu	ctions und	ler chapte	er VI A (	Section	)													
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INCOME & DEDUCTIONS		с	80CCD		g	80E			k	80GGC										
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		m	Deductio	ns (Total	of a to l)		•							4n	1					
	5	Total	Income (3	3-4m)										5						
	6	Net A	Agricultur	al Income	e (Enter or	ly if grea	iter than Rs 5,0	000)						6						
	7	'Agg	regate Inc	ome' (5+6	6)									7						
	8	a	Tax Paya	ble on 'A	ggregate	Incom	e'							8a	ı					
		b	Rebate in	respect o	of Net Ag	ricultu	ral income							8b	)					
JOI	9	a	Tax Paya	ble on To	otal Inco	ne( 8a-8	8b)		9a					_						
TAI		b	Surcharg						9b											
MPU		c	Education education			econdar	y and highe	r	9c											
CO		d				Education	on Cess Pay	able (	(9a+9	9b+9c)				9d	1					
TAX COMPUTATION	10	Relie	f under Se	ection 89					10											
	11	Relie	f under Se	ection 90/9	91				11											
•	12	Balaı	nce Tax Pa	ayable (9d	1-10-11)									12						
Do not v	vrite	or sta	mp in this a	rea (Space	e for bar o	ode)		13	a	Interest Pa	yable <b>U</b>	J/s 234A		13:	a					
									b	Interest Pa	yable U	J/s 234B		131	b					
									c	Interest Pa	•			130	c					
									d	Total Inter		able		130	d					
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								Rec	eipt N	То										
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	1	15	Ta	ixes	Pa	id																									
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TAXES PAID				c							ax (f								1	15c											
Ţ		d	Τo	tal	Ta	xes l	Pa	id (	15	<b>a</b> +1	15b+	15c)							1								15	d			
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	No			,		N) of	th	ıe				sactio	n	Em	ıploy	er					charg			under		77 <b>T</b> A	(incl. s		deducte	ed	refundable
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		Dec	duc	tor							Num (UTN																			thi	s year
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24		Othe	er l	Info	rm	atio	n	(tra	ıns	sact	tions	repo	rted	l th	rou	gh A	n	nual I	Info	orma	tion R	leturi	n) ( <i>F</i>	Pleas	e see	e ins	tructio	n numb	er-9(ii) fo	r co	de)
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26		If th	e r	etu	rn	has l	be	en	pro	ena	red l	ov a 7	Гах	Re	tur	ı Pre	en	arer (	(TF	RP) ø	ive fu	rther	det	ails a	s be	elow	:				
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If T	RP	is eı	nti	tled	fo	rany	y r	ein	ıbı	urs	emen	t fro	m t	he	Gov	ernn	ne	nt, ar	no	unt t	hereof	(to b	e fil	led b	y TR	RP)		27			

## E ITR-1

## INDIAN INCOME TAX RETURN

[For Individuals having Income from Salary/ Pension/ family pension and Interest]

Interest]
(Please see rule 12 of the Income-tax Rules,1962)
(Also see attached instructions)

	As	sess	men	t Ye	ar	
2	0	0	9	-	1	0

Z	Fir	st nan	ne	Middle na	ame			Las	st name			]	PAN		1 1 1	
RMATIO]	Fla	t/Doo	r/Block No			Name Of Pr	remise	s/Bu	ilding/Vi	llage		]	Date (			YYYY)
PERSONAL INFORMATION	Roa	ad/Str	eet/Post Office			Area/Locali	ity						Empl	oyer Cat	egory (Ti	ick)☑ □ Others
PERSON/	Tov	wn/Ci	ty/District			State			Pin	code			Sex (I	Tick) 🗹		☐ Female
	Em	ail Ac	ldress				(STD	cod	le)-Phone	Nun	nber (	)				
SnJ	Des	ignat	ion of Assessing O	officer (War	d/Circle	)					Return fi [Please see	instructio	n nun	nber-9(i)]		
STA]			original or Reviso				<u> </u>		Origina	ıl			R	evised	I	
FILING STATUS			l, enter Receipt No D/MM/YYYY)	o and Date	of filin	g original									/	1
Ξ.	Res	ident	ial Status (Tick)	<b>Z</b>		Resident		] N	on-Resid	ent		Residen	t but	Not Ord	inarily R	Resident
			ne chargeable und				/ Pensi	ion)					1			
	2	Incor	ne chargeable und	ler the Hea	id 'Oth	er Sources'							-			
		a	Family pension					2a								
		b	Interest					2b								
<b>S</b>		c	Total (2a+2b)										2c			
LION	3	Gros	s Total Income (1-	+2c)									3			
DUC	4	Dedu	ctions under chap	oter VI A (S	Section	)										
& DE		a	80C	e	80DD			i	80GG							
INCOME & DEDUCTIONS		b	80CCC	f	80DD1	В		j	80GGA							
INCO		c	80CCD	g	80E			k	80GGC							
		d	80D	h	80G			l	80U							
		m	Deductions (Tota	l of a to l)		•	-						4m			
	5	Total	Income (3-4m)										5			
	6	Net A	Agricultural Incon	ne (Enter on	ly if grea	iter than Rs 5,0	000)						6			
	7	'Agg	regate Income' (5	+6)									7			
Do not v	vrite	or sta	mp in this area (Spa	ce for bar co	ode)		For Of	fice	Use Only			Sea	l and .	Signature (	of receivin	g official
							Receipi	t No								
							Date									

		8	a	Tax	Pay	able	on	'Aş	ggr	egate	Inc	om	ıe'														8a							
			b	Rel	ate i	in re	spec	et o	f N	et Ag	gricu	ıltu	ıral	inco	me	e											8b							
Z		9	a	Tax	Pay	able	on	To	tal	Inco	me(	8a-	8b)					9a																
ATIO			b	Sur	char	ge o	n 9a	ı										9b																
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			c	nte	est l	Payal	ble 1	U/s	23	4C								13c																
			d	Γota	l Int	erest	Pa	yab	ole (	(13a+	-13b	+13	3c)					13d																
		14	Total	Tax	and	Inte	res	t Pa	aya	ble (	12+1	13d	1)				[		<u> </u>								14							
		15	Taxe	s Pa	id																													
			a	Ad	vanc	e Tax	K (fr	om	ite	m 23,	)							15a																
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TAXES PAID			c	Self	Ass	essm	ent	Ta	ı <b>x</b> (j	from	item	23,	)					15c																
T		d	Total	Tax	es P	aid (	15a	+15	5b+	15c)							[		<u> </u>								15d	Т						
	-	16	Tax l	Paya	ble (	14-1:	5d)	(En	ter	if 14 i	s gre	atei	r tha	n 15c	d, e	lse l	leave	blank	k)								16							
		17	Refu	nd (1	15d-1	1 <b>4)</b> (e	nter	if 1	15d	is gre	ater	than	ı 14,	also	giv	e Bo	ank A	ссои	nt a	letails	belov	v)					17							
_	-	18	Ente	· you	ır ba	nk a	cco	unt	t nu	mbe	r (m	and	ator	y in c	case	e of	refur	ıd)																
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N SA	i							$\dagger$																										
DS O																																		

	Sl No		Deduction Account per (TAN) of the ctor	Unique Transaction Number (UTN)		Name ai	nd add Deduc		f the	Amount paid/ credited		e of Pa edit	yment	Total tax deducted	Amount out of (6) claimed for this year
L	(1)		(2)	(8)			(3)			(4)		(5)		(6)	(7)
ERES	i														
TDS ON INTEREST															
SON	ii														
TD															
	iii														
	NO	TE >	Enter the total of colu	(7) of 21	and or	Juman (7	') of 2	2 in Cl	No. 151	of TAVES DAID					
	NO		Enter the total of colum	nn (7) 0j 21 0	ina co	numm (7	) 0j 2.	2 111 51	140. 150	oj TAALSTAID					
23		Details	of Advance Tax and	Self Asses	smen	t Tay I	Pavm	ents							
	SI		of Bank & Branch		Code	LIUXI	ay m	CIICS			Serial N	umber	of	Amount (Rs)	
	No i								(DD/N	MM/YYYY)	Challan				
ENT	ii														
VYM	iii														
TAX PAYMENTS	iv														
TA	v														
	NO	TE >	Enter the totals of Adv	ance tax and	Self A	ssessme	nt tax	in Sl N	o. 15 a	and 15c of TAXE	S PAID				
24 Sl	Co		Information (transac Amount (Rs)	ctions repo	rted tl Sl	hrough Code		ual In		tion Return) (F		ee inst Code		number-9(ii) for ount (Rs)	r code)
a		001	rinount (Ks)		d	004		inioun	t (143)		g	001		ount (R3)	
b		002			e	00:	5				h	008			
c		003			f	00	6								
			<u> </u>												
25															
	,	Tax-ex	empt interest income	e (for reporti	ng pur	poses or	ılv)					2	5		
	,	Tax-ex	empt interest income	e (for reporti	ng pur	poses oi	ıly)					2	5		
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	,	Tax-ex	empt interest income	e (for reporti	ng pur	poses oi	-	ERIFI	ICAT	ION		2	5		
I,		Tax-ex	empt interest income	e (for reporti	ng pur	poses oi	VE	E <b>RIF</b> I		ION		2	5		solemnly
I, dec	lare	that to	the best of my know	ledge and t	pelief,	the inf	VE son/ o	daugh tion gi	ter of	the return there		rrect a	and con		ne amount of total
I, dec inco	lare ome	that to	-	ledge and t	pelief,	the inf	VE son/ormated and	daugh tion gi are ir	ter of iven in accor	the return there	provisi	rrect a	and con		ne amount of total
I, dec inco	lare ome	that to	the best of my know	ledge and t	pelief, re truly us yea	the inf	VE son/ormated and	daugh tion gi are ir	ter of iven in accor	the return there dance with the ent Year 2009-1	provisi	orrect a	and con		ne amount of total
I, dec	lare ome ome	that to and o charge	the best of my know ther particulars shown able to Income-tax for	ledge and t therein ar the previo	oelief, re truly us yea	the inf y stated or releva	VE son/o format d and ant to	daugh tion gi are ir the A	ter of iven in accor ssessm	the return there dance with the ent Year 2009-1	provisido. n here	orrect a	and con		ne amount of total
I, deccince ince	lare ome ome	that to and or charge	the best of my know ther particulars showr able to Income-tax for	ledge and to therein are the previous ared by a 1	pelief, re truly us yea T	the inf y stated or relevant	VE son/o format d and ant to	daugh tion gi are ir the A	ter of iven in accor ssessm	the return there dance with the ent Year 2009-1	provision of the provis	orrect acons of	and con the Ind	come-tax Act, 1	ne amount of total
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I, decinco inco Pla	lare ome ome cce	that to and or charge	the best of my know ther particulars showr able to Income-tax for	ledge and to therein are the previous ared by a Nam	oelief, e trul <u>y</u> us yea Fax R e of T	the inf y stated or relevant Date eturn l	VF son/of	daugh tion gi are in the A	ter of iven in accor sssessm	the return there dance with the ent Year 2009-1 Signive further deta	n here calls as b	elow:	and con the Ind	rre of TRP	ne amount of total

Details of Tax Deducted at Source on Interest [As per Form 16 A issued by Deductor(s)]